

CENTRAL INFORMATION COMMISSION

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**F.No. CIC/AT/A/2006/00117&
F.No. CIC/AT/A/2006/00143**

Dated the 29th June, 2006

Appellant: Shri Dev Kant, R.No. 121, M-Block near North Block, New Delhi-110001.

Respondents: Shri Yashwant Singh, Dy. Secretary & ACPIO, M/o Law & Justice, Deptt. of Legal Affairs, Shastri Bhawan, New Delhi-110001.

Shri R. Raghupathi, Joint Secretary & CPIO, M/o Law & Justice, Deptt. of Legal Affairs, Shastri Bhawan, New Delhi-110001.

Shri Dev Kant has filed two appeals both dated 13.4.06 against rejection of his two requests by AA, Ministry of Law & Justice, Department of Legal Affairs, Shri K.D. Singh, Additional Secretary.

2. Both the appeals were posted for hearing today (i.e. 23.6.06) but while respondents in both cases, Shri Yashwant Singh, CAPIO and Shri R. Raghupathi, CPIO, were present. The appellant was found to be absent.

3. The appellant is an officer in the Government and appears to be well versed in law, rules and procedures. I presume he is also aware of his responsibility to appear for hearing in appeals, he himself has filed. However, his absence on the date of hearing of his appeals makes me believe that he is taking the matter rather lightly.

4. The appeals are dismissed for default of the appearance of the appellant.

Sd/-
(A.N. TIWARI)
INFORMATION COMMISSIONER

Authenticated by –

Sd/-
(P.K. GERA)
REGISTRAR

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Address of parties:

1. Shri Dev Kant, R.No. 121, M-Block near North Block, New Delhi-110001.
2. Shri Yashwant Singh, Dy. Secretary & ACPIO, M/o Law & Justice, Deptt. of Legal Affairs, Shastri Bhawan, New Delhi-110001.
3. Shri R. Raghupathi, Joint Secretary & CPIO, M/o Law & Justice, Deptt. of Legal Affairs, Shastri Bhawan, New Delhi-110001.